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Declaration of Assets and Liabilities

Year 2022-23

I **RAKESH KUMAR** son/daughter/wife of **SACHCHIDANAND PRASAD**

aged **38** years, belonging to **BIHAR VIDHAN SABHA, PATNA**

service and presently working as **OFFICE ATTENDANT (SWEEPERS)**

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

KHUSHBOO SONI KANISHK						
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	300/-	—	—		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	22,000/-	—	—		
(iii)	Bonds, Debentures and Shares in companies	—	—	—		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	50,000/-	—	—		
(v)	Motor Vehicles (details of make, etc.)	SUZUKI BROJEP 7728	—	—		
(vi)	Jewellery (give details of weight and value)	—	GOLD-15gms SILVER-50gms	—		
(vii)	Other assets, such as values of claims / interests	—	—	—		

Notes: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-		
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	-	-	-		
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	-	-	-		
(v)	Others (such as interest in property)	-	-	-		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

Signature

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BCWPK4476m	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAI No. 110135865677

Gender M (M/F)

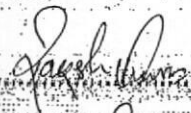
Date of Birth 01/03/1985 (DD/MM/YYYY)

Class/Group C (A/B/C)

Cadre BIHAR VIDHAN SABHA (PAYNA)
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District PAYNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: RAKESH KUMAR

Designation: OFFICE ATTENDANT (SWEEPER)

Department: BIHAR VIDHAN SABHA

Place: PAYNA

Date: 6/2/2023

Note: Please sign each page of the declaration. Asset declaration form must be in A1 size white paper with computer typed (single side) in prescribed format.

